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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 9.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.10/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.4/2008
NAME OF THE COMPANY	Mancherial Cement Company Pvt Ltd
NAME OF THE PETITIONER(S)	Chandrakant Agarwal & (12) Others
NAME OF THE RESPONDENT(S)	Mancherial Cement Company Pvt Ltd & (45) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
N. Chandra Sekhat Re Pon behalf of Bipin Shukla	Adv	9849949700	Chandry

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr.N.Chandra Sekhat on behalf of Mr.Bipin Shukla, learned counsel for the petitioner.

Post the case on 01.11.2017.

Member (Technical)

Member (Judicial)